

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 461
TO BE ANSWERED ON 23.07.2025

EMRSs IN JHARKHAND

461 # SHRI PRADIP KUMAR VARMA:

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the number of Eklavya Model Residential Schools (EMRSs) currently operating in Jharkhand;
- (b) the number of students enrolled in these schools and the status of appointed teachers; and
- (c) whether all the Scheduled Tribe dominated blocks of the State have been included in this scheme?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SH. DURGADAS UIKEY)

(a): As of June, 2025, 51 Eklavya Model Residential Schools (EMRSs) are reported to be functional in the State of Jharkhand.

(b): As reported by National Education Society for Tribal Students (NESTS), an autonomous body under Ministry of Tribal Affairs to plan, construct, establish, endow and administer the EMRS, a total number of 7550 students are enrolled in EMRSs during 2024-25 in Jharkhand.

Further, Department of Expenditure, Government of India, in Jan, 2023 has sanctioned a total of 38,480 teaching and non-teaching posts for Eklavya Model Residential Schools (EMRSs) across the country. As per the sanction, 52 teaching and non-teaching posts have been allocated for each EMRS. The recruitment is to be undertaken in a phased manner, aligned with the progress of school construction and their operationalization. Accordingly, the first phase of recruitment was undertaken by the NESTS for direct recruitment on 10,391 posts through the EMRS Staff Selection Exam (ESSE)-2023. The selected candidates have been posted during the academic year 2024–25. So far, a total of 9,075 posting orders, including 7,050 for teaching positions, have been issued, out of which, 147 teaching staff have been posted in the state of Jharkhand.

(c): Under the new scheme of EMRS, 440 blocks were approved from across the country including the state of Jharkhand for establishment of Eklavya Model Residential School (EMRSs) in addition to existing 288 EMRSs approved under the Article 275(1) of the Constitution of India. Accordingly, in the state of Jharkhand total 91 EMRSs (68 under New Scheme and 23 under the Article 275(1) of the Constitution of India) have been approved.
